GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 812 TO BE ANSWERED ON 28.04.2016

GUIDELINES UNDER MGNREGS

812. SHRI GAJENDRA SINGH SHEKHAWAT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government proposes to issue fresh guidelines regarding 'asset creation' or by amending new construction under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS); and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a)&(b): In a major step towards simplification and demystification of MGNREGA programme, the Ministry has consolidated circulars/advisories that have been issued over a period of time and brought out the Master Circular (FY 2016-17) which will result in more effective implementation of the programme on the ground. The Government has strengthened and re-focussed on asset creation within the permissible works under Mahatma Gandhi NREGA.
